

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/82(KB)2023

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	VLPP SECURITY SERVICE PRIVATE LIMITED VS REGISTRAR OF COMPANIES JHARKHAND
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)
Ms. Madhuri Pandey, PCS] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9th September, 2024**.

**Anamitra Pal
Court Officer**